

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Dated: 3.4.2019

To,

**General Manager (Commercial)**  
NHPC Limited, NHPC Office Complex,  
Sector-33, Faridabad- 121003 (Haryana)

Sir,

**Subject: Petition No. 354/GT/2018, NHPC Limited v. WBSEDC Limited**

**Ref: ROP dated 6.2.2019**

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Reference is invited to the letter of Respondent, WBSEDC dated 20.3.2019, seeking information in terms of the order dated 3.1.2017 of this Commission in Petition No. 107/GT/2016 with I.A No. 63 of 2016.

2. In this regard, I am directed to request you to file response on the same, on or before 13.4.2019, with copy to the Respondent, who shall file the reply by 22.4.2019. Rejoinder, if any, by 29.4.2019.

3. Matter shall be listed in due course, for which separate notice will be issued.

Yours sincerely

Sd/-

**B.Sreekumar**  
Dy. Chief (Law)

Copy to:

Shri M.G. Ramchandran, Senior Advocate  
M/s Ramchandran & Associates  
C-31 Friends Colony,  
New Friends Colony, Delhi - 110025